NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 366/2017

IA 70/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018

NAME OF THE PARTIES: J Himatlal & Co.

V/s.

Bhagyodaya Infrastructure Development Ltd.

SECTION OF THE COMPANIES ACT: I & BC Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

ORDER IA 70/2017 in TCP 366/I&BC/NCLT/MB/MAH/2017

- An Order was pronounced on 25.07.2017 "Dismissing" the Petition for want of prosecution. However, liberty was granted to file fresh Petition under The Code.
- Thereafter IA 70/2017 submitted on 03.10.2017 with a Prayer to set aside/recall the Order of Dismissal. A Praecipe was moved on 16.01.2018 for granting hearing of this Application. Listed for hearing today, no one present.
- Last chance to the Applicant. Otherwise liable to be dismissed. Finally adjourned to 22.02.2018.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

Date: 25.01.2018

uc

M.K. SHRAWAT

Sd/-

Member (Judicial)